

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 85(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President


SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017

NAME OF THE COMPANY: Subhash Chand Manocha & Ors.  
Vs  
Galaxy Footwear Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1.	DR. U.K. Chaudhary,	SR. Adv.	} Petitioners	
2.	MR. Himanshu Vij,	Adv.		
3.	MS. Rajwana Roy Gawai,	Adv.		
4.	MIS. Vasudha Sen,	Adv.		
5.	MR. Poojinder Tamas,	Adv.		
6.	MR. NESAR AHMAD		PCS	} Respondents
7.	MR. SHARAD RAJWANSHI		PCS	
8.	AHSAN AHMAD		ADV.	

Ahsan Ahmad

9. Ms. Chand Chopra, Adv. Respondents

ORDER

Cost has not been paid and it is stated that the same shall be paid before  
the next date of hearing.

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On the joint request of the learned Counsel for the parties, the hearing is deferred to 18<sup>th</sup> May, 2017. If need arises, the proceedings will continue on 19<sup>th</sup> May, 2017.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(R.VARADHARAJAN)**  
**MEMBER(JUDICIAL)**

04.05.2017  
V.Sethi